

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

CP (IB) No.78/Chd/Hry/2021

Under Section 9 of IBC, 2016.

In the matter of:

Jain irrigation Systems Ltd. ... Operational Creditor
Versus
Acme Cleantech
Solutions Pvt. Ltd. ...Respondent-Corporate Debtor

Present through video conferencing:

Mr. Manish Jain and Ms. Divya Sharma, Advocates for the petitioner.

Heard Mr. Manish Jain, Advocate appearing for the petitioner.

2. The affidavit filed under Section 9(3)(b) of the IBC, 2016 is not in accordance with the Code and Regulations made thereunder.
3. Notice of defect to the petitioner. The defect should be removed within two weeks from today.
4. List the CP on 20.09.2021.

Sd/-

(Raghu Nayyar)
Member (Technical)

(Ajay Kumar Vatsavayi)
Member (Judicial)

July 14, 2021
pc